

Electoral Judiciary School Superior Electoral Court

DEMOCRACY AND CITIZENSHIP IN EVERYDAY LIFE

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DEMOCRACY AND CITIZENSHIP IN EVERYDAY LIFE

"THINK GLOBAL, ACT LOCAL"

SUMARY

I. OUR POLITICAL AND SOCIAL BACKDROP

2. BRASILIAN CONSTITUTIONAL EXPERIENCE IN POLITICAL PARTICIPATION

3. CHALLENGES TO IMPROVE BRAZILIAN DEMOCRACY

4. POLITIANS AND PUBLIC MONEY CONTROLED BY CIVIL SOCIETY





I. OUR POLITICAL AND SOCIAL BACKDROP

- Re-democratization Process
- The Brazilian Constitution of 1988: "The Citizen Constitution"
- Formal education: the issue of teaching politics in schools





2. WHAT IS THE ORDINARY BRAZILIAN CONSTITUTIONAL EXPERIENCE IN POLITICAL PARTICIPATION?

- > Obligatory vote
- > The Electoral process and the Judiciary Branch
- 3. WHERE ARE OUR CHALLENGES TO IMPROVE BRAZILIAN DEMOCRACY?
 - A representation crisis
 - Accountability
 - People taking the control of political power





4. A CASE: HOW CAN CIVIL SOCIETY CONTROL POLITICIANS AND THE USE OF PUBLIC MONEY IN PUBLIC POLICIES?

> "Petroleum Territories: royalties and citizen watch in the

Campos Basin"

Project started in 2014 and lasted 24 months

> How they work?

- Awareness process (between 1st and 13th month);
- Training process (between 14th and 24th month)
- Implementation of Citizen Watch Centers









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Superior Electoral Court The Citizenship Court

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